

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
(Chief Justice's Secretariat)

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**Subject: Application of Ms. Bazilla Jan D/O Late Jan Mohammad Makhdoomi (Ex Chowkidar) R/o Baghat-i-Shoor Green Colony Ellahi Bagh, Srinagar seeking compassionate appointment under Jammu & Kashmir Rehabilitation Assistance Scheme – 2022.**

**O R D E R**

No: 204 of 2025/Psy

Dated: 11/02/2025

Sanction is hereby accorded to the temporary appointment of **Ms. Bazilla Jan D/o Late Jan Mohammad Makhdoomi (Ex Chowkidar)**, R/o Baghat-i-Shoor Green Colony Ellahi Bagh, Srinagar as **Orderly in the Pay Level SL-1 (14800-47100)** on compassionate grounds under and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme – 2022 and is posted as such in the District Cadre Srinagar, against the available vacancy.

Her appointment is, however, subject to the following conditions:

- i) *The appointee shall join before the Principal District & Sessions Judge, Srinagar within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;*
- ii) *The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about her character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, her appointment shall be deemed cancelled ab-initio and she shall have no claim on his appointment.*
- iii) *The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.*

By order of Hon'ble the Chief Justice.

  
(M. K. Sharma)


Principal Secretary to,  
Hon'ble the Chief Justice

No: 141-49/Psy-696

Dated: 11/02/2025

**Copy to :**

1. Registrar General, High Court of J&K and Ladakh for information.
2. Registrar Vigilance, High Court of J&K and Ladakh for information.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information.
4. Pr. District & Sessions Judge, Srinagar for information and n/a.
5. Director Finance, High Court of J&K and Ladakh for information.
6. CPC e-Court, High Court of J&K and Ladakh, Jammu for uploading on the High Court website.
7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.
8. Ms. Bazilla Jan D/o- Jan Mohammad Makhdoomi R/o Baghat-i-Shoor Green Colony Ellahi Bagh, Srinagar for compliance.
9. Order Book.

  
Principal Secretary to,  
Hon'ble the Chief Justice